93 Written Answers

at (a) above have remained unfilled due to certain administrative reasons. Some of the vacancies have remained unfilled due to nonavailability of suitable candidates even aftet the vacancies were circulated/re-circulated to all Central/State Government Departments **and** advertised in Employment News. Proposals to fill up some of the vacancies have already been sent to the UPSC/Staff Selection Commission. Efforts are, being made to fill up these vacancies shortly.

Payment of arrears to bank employees towards revision of salary

1140. SHRI VISHWASRAO RAMRAO PATIL; Will the Minister of FINANCE be pleased to state;

(a) whether it is a fact that Govern, ment have approved the agreement arrived at between the employees of the banks and the Indian Banks Association with regard to payment of arrears towards revision of salary;

(b) whether the banks have implemented the said agreement;

(c) whether it is a fact that the retired officers of the banks were also paid the arrears;

(d) whether the retired officers of the Bank of Baroda have not been paid arrears of gratuity, provident fund and leave encashment; and

(e) if so, what are the reasons therefor ?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE); (a) and (b) The service conditions including the salary structure of the officers of the nationalised banks, are governed by the Officers' Service Regulations, Banks have been advised to make necessary amendments in these Regulations to incorporate *the* revised salary structures on the basis of broad understanding reached by the Indian Banks' Association with the representative of the Officers. Pending amendments to the Regulations, banks have been advised by the Indian Banks' Association to make adhoc payments to officers in the light of the revision of their salaries.

(c) to (e) The revised salary structure has been made effective from 1.11.1987. All the bank's officers who retired on or after 1.11.1987 and are entitled to superannuation benefits on the basis of revised scales of pay are eligible for arrears. While some of the banks have paid the arrears to their retired employees, others including Bank of Baroda, have not so far released the arrears, pending amendments to the relevant provisions of the Officers' Service Regulations.

Implementation of Flood Control River Beds Scheme

1141. SHRI VISHWASRAO RAM RAO PATIL; Will the Minister of WATER RESOURCES be pleased to state

(a) the projects undertaken by the Central Government on the Bihar-border areas of Purnia district under Flood Control River Beds Scheme;

(b) the date when the contruction of these projects started; and

(c) what progress has so far been made in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTA. DIA) (a) There is no such project.

(b) and (c) Do not arise.

Promotion of employees working in ITDC

1142. SHRI RAMNARAYAN GOS WAMI; Will the Minister of TOUR be ISM pleased to state the of of employees number ITDC's corporate office who have been given